

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 135
(To be answered on the 13th February 2025)**

OPEN SKY AGREEMENT

***135. DR. RAJEEV BHARADWAJ**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) the objectives of establishing Open Sky Agreement;

(b) the name of the countries with which India has signed the said agreement since 2017 till date; and

(c) the details of major achievements in the civil aviation industry as a result of the said agreements?

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Kinjarapu Rammohan Naidu)

(a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) in respect of Lok Sabha Starred Question No. 135 for reply on 13.02.2025 regarding "Open Sky Agreement" asked by Dr. Rajeev Bharadwaj

(a) Open Sky Agreement enables the enhancement of the air connectivity between two countries. It helps the designated carriers of both the countries to mount unlimited operations subject to the availability of slots at respective airports. These agreements provided the opportunity to the Indian carriers as well as carriers of foreign countries to ramp up operations between India and the respective country, primarily to/from six Indian Metro points namely Delhi, Mumbai, Kolkata, Chennai, Hyderabad and Bengaluru, leading to enhanced air connectivity.

(b) & (c) Since 2017, India has signed open sky agreements with 12 countries namely Botswana, Japan, Malta, Morocco, Netherlands, Switzerland, Tanzania, Zambia, Australia, Maldives, Canada and New Zealand. As a result of Open Sky Policy, the number of passengers travelling to/from these countries have significantly grown from around 2 Million in 2017 to 3.2 million in 2024.
